

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GAMINGMONK ENTERTAINMENT PRIVATE LIMITED

1.	Name of Corporate Person	Gamingmonk Entertainment Private Limited
2.	Date of Incorporation of Corporate Person	July 15, 2016
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4.	Corporate Identity number/ Limited Liability Identity number of Corporate Person	U22229DL2016PTC303094
5.	Address of the registered office and principal office (if any) of Corporate Person	M-10, South Extension Part-2, New Delhi 110049
6.	Liquidation Commencement date of Corporate Person	October 26, 2021
7.	Name, Address, Email Address, Telephone number and the registered number of the Liquidator	Mr Kailash Chander Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: sas32@yahoo.com Project specific email: liquidator.gamingmonk@gmail.com Mobile: 9810037365 Registration number: IBBI/IPA-001/IP-P01573/2018-2019/12407
8.	Last date for submission of claims	November 26, 2021

Notice is hereby given that the **M/s Gamingmonk Entertainment Private Limited** has commenced voluntary liquidation on 26th day of October 2021.

The stakeholders of **M/s Gamingmonk Entertainment Private Limited** are hereby called upon to submit a proof of their claims, on or before 26th day of November 2021, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2016.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 28/10/2021

Place: New Delhi

For Gamingmonk Entertainment Pvt Ltd


Kailash Chander Jain

Liquidator

IP Reg No: IBBI/IPA-001/IP-P01573/2018-2019/12407

